

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 11
689/2016

IN THE MATTER OF:

EMAAR Developers Ltd. and
EMAAR MGF Land Ltd.

... Applicant/petitioner

Order under Section 230-232

Order delivered on 10.06.2019

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner -

ORDER

CA-1102(PB)/2019

This is an application filed by the MGF Developments Ltd. the resulting company seeking directions against the demerged company M/s. EMMAR MGF Land Ltd. for implementation of the scheme approved on 16.07.2018 by the bench.

Notice of the application to M/s. Emmar MGF Land Ltd.

Process dasti as well.

List on 04.07.2019.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)